	Annexure – 5	
Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
	on:	
	List of operational creditors (Workmen)	
	•	(Amount in₹)

NOT APPLICABLE BECAUSE IT WAS DECIDED UNDER SEC 12A

Sl. No.	Name of authorised	Name of	Details o recei		Details of claim admitted			Amount of conti-	Amount of any	Amount of claim under		· · · · · · · · · · · · · · · · · · ·	
	representa- tive, if any	work man	Date of receipt	claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	dmitted	
									·				